

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.12.2018
In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2049 of 2018 in Comp. App. (AT) (Ins) No. _ of 2018	State Bank of India Vs. Jai Balaji Industries Ltd. & Ors.	Robin Sirohi
2.	I.A. No. 2087 of 2018 in Comp App. (AT) No. __ 2018	Bridge E-Solutions Pvt Ltd & Ors. Vs. Bridge Solutions Group Inc	Pankaj Jain
3.	I.A. No. 2083 of 2018 in Comp App. (AT) No. __ 2018	Vis-Ram Financial Services Pvt Ltd. Vs. Metafilms (India) Ltd & Ors	Prakash Goklaney

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By Order
-sd/-

Assistant Registrar